

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting No. 24/14 of NC-VI dated 27.02.2014

Meeting No. 24/14 for the licensing year 2013-14 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 27.02.2014 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1.	Sh. J.P. Maurya	A.I.A	MFPI
2.	Sh. A.K. Ojha,	A.D.	MSME(Food)
Officers in attendance			
1.	Sh. Yoginder Singh	DDG	DGFT
2.	Sh. S.K.Panigrahi	E.O	DGFT

The minutes of the meeting no 21,22 and 23 dated 16.1.2014,3.2.2014and 13.2.2014 Sent by e mail to all members of the committee were ratified by the members . Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012

1	934 Case No.:4/14/85-ALC3/2013	Party Name:SYMEGA SAVOURY TECHNOLOGY LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00088/AM14/	RLA File :10/24/040/00032/AM14/	Lic.No/Date:1010054362 08.08.2013	Deferred
	Committee decided that information furnished by the firm vide e mail dated 15.1.2014 may be forwarded to MFPI to re-examine the case in the light of reply furnished by the firm indicating specification of import and export items. The case was deferred and to be placed before the NC on 27.3.2014.			

2	935 Case No.:12/14/85-ALC3/2013	Party Name:GLOBAL GOURMET PVT LTD	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00096/AM14/	RLA File :34/24/040/00130/AM14/	Lic.No/Date:3410037904 13.09.2013	Approved
	Committee decided to approve the ad-hoc input output norms as per the written comments furnished by MSME vide their letter DC (MSME)U.O.No 17 (4) (1) / 2013- Food dated 25.2.2014 as under :-			
Export Item		Quantity	Import Item	Qty.

Indian platter (Veg.Samosa and onion Bhaji 17 gram each) containing imported wheat based samosa pad 170 mm X 61 mm size weighing 26460.88 kg.	70500 .00 kg	Wheat based samosa pad 170mm X 61 mm (24 pkts X180 shts- 580 gram)	26725.00 kg including 1 % wastage
RA may take consequential action as per policy / procedure.			

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936 Case No.:3/12/85-ALC3/2013	Party Name:GLOBAL GOURMET PVT LTD	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
HQ File :01/85/050/00073/AM14/	RLA File :34/24/040/00078/AM14/	Lic.No/Date:3410037426 16.07.2013	Approved
Committee decided to approve the ad-hoc input output norms as per the written comments furnished by MSME vide their letter DC (MSME)U.O.No 17 (4) (1) / 2013- Food dated 25.2.2014 as under:-			
Export Item	Qty.	Import Item	Qty
1. Vegetable spring rolls (18 gram each containing imported wheat based spring roll pastry sheets of 6"X5.6 "size weighing 5082.500 kg	14000.00 kg(Including imported wheat based spring roll pastry weighing 5082.500 kg.)	Wheat based spring roll pastry sheet of 6"X5.6"(30 pkts X 50 sheets – 330 gram)	5133.330 kg including 1 % wastage
2.Vegetable spring rolls (17 gram each containing imported wheat based spring roll pastry sheets of 6"X5.6 "size weighing 9609.780 kg	25000.00 kg (Including imported wheat based spring roll pastry weighing 9609.780 kg.)	Wheat based spring roll pastry sheet of 6"X5.6"(30 pkts X 50 sheets – 330 gram)	9705.880 kg including 1 % wastage
3. Indian platter Vegetable samosa and onion Bhaji of 17 gram each containing imported wheat based samosa pad 170 mmX 61 mm size weighing 9383.290 kg	25000.00 kg (Including imported wheat based spring roll pastry weighing 9383.290 kg.)	Wheat based samosa pad 170 mm X 61 mm (24 pkts 180 sheets – 580 gram	9477.120 kg including 1 % wastage

4	937 Case No.:14/7/85-ALC3/2013	Party Name:INNOVATIVE CUISINE PVT. LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00051/AM14/	RLA File :08/24/040/00009/AM14/	Lic.No/Date:0810120378 19.04.2013	Approved
	Committee decided to approve the ad-hoc norms as per the written comments furnished by MSME vide their letter DC (MSME)U.O.No 17 (4) (1) / 2013- Food dated 27.2.2014 However, wastage was decided to be restricted to 1% as in similar case.			
	Export Item	Qty.	Import Item	Qtu.
	Processed Food (Frozen) items Cocktail Dal Samosa / cocktail potato samosa / Institutional Punjabi samosa containing imported wheat based spring roll pastry sheet weighing 152880 kg.	472538.00 kg (Including 152880 kgs. imported wheat based spring roll pastry .)	Wheat based spring roll pastry	154328.00 kg including 1 % wastage
	RA may take consequential action as per policy / procedure			

5	938 Case No.:11/17/85-ALC3/2013	Party Name:KRYSTAL COLLOIDSPVT. LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00114/AM14/	RLA File :03/94/040/00466/AM14/	Lic.No/Date:0310747760 30.08.2013	Deferred
	The representative of MSME informed that they are examining the reply furnished by the firm vide their e mail dated 21.1.2014 in order to furnish their comments. The case was deferred and to be placed before the committee on 27.3.2014.			

6	939 Case No.:3/33/85-ALC3/2012		Party Name:SHIVA SHELLAC & CHEMICALS		Meet No/Date:24/85-ALC3/2013 27.02.2014		Status:	
	HQ File :01/85/050/00150/AM13/		RLA File :50/24/040/00014/AM13/		Lic.No/Date:5010001531 04.12.2012		Approved	
	The committee decided to approve the ad-hoc norms as per the previous norms allowed in case no 653 in M. no 36 dated 22.3.2012 with 45 % wastage on export quantity as under :-							
	Export Item		Qty.		Import Item		Qty.	
	Shellac		7.00 MT		Stick lac		10.150 MT	
RA may take consequential action as per policy / procedure								

7	940 Case No.:1/21/85-ALC3/2013	Party Name:ELITE GREEN PVT. LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00132/AM14/	RLA File :08/24/040/00323/AM14/	Lic.No/Date:0810125777 18.10.2013	Deferred
	Committee observed that the import item "Dates" is under chapter 8 of ITC HS which is not permitted under para 4.7 of HBP Vol. I . . It was decided that RA may be asked to clarify as to how Advance Authorisation has been issued for import of such item.			

8	941 Case No.:4/20/85-ALC3/2013	Party Name:DR. WILLMAR SCHWABE INDIA PVT LTD	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
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HQ File :01/85/050/00123/AM14/	RLA File :05/23/040/00283/AM14/	Lic.No/Date:0510370133 01.11.2013	Deferred
It was decided to remind Directorate of sugar to expedite the requisite comments. The case was deferred and to be placed before the committee on 27.3.2014			

9	942 Case No.:2/21/85-ALC3/2013	Party Name:CREATIVE GARMENTS PVT. LTD.,	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00133/AM14/	RLA File :03/94/040/00709/AM14/	Lic.No/Date:0310761849 13.12.2013	Deferred
	It was decided to remind MSME to expedite requisite comments. The case was deferred and to be placed before the committee on 27.3.2014			

10	943 Case No.:4/17/85-ALC3/2013	Party Name:APIS INDIA LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00107/AM14/	RLA File :05/23/040/00259/AM14/	Lic.No/Date:0510366709 25.09.2013	Deferred
	The representative of MSME informed that they have to examine the matter in the light of firm's reply / information furnished vide their letter dated 05.1.2014 . The case was deferred and to be placed before the committee on 27.3.2014.			

11	944 Case No.:2/12/85-ALC3/2013	Party Name:SSK EXPORTS LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00072/AM14/	RLA File :02/24/040/00047/AM14/	Lic.No/Date:0210192135 23.07.2013	Approved
	It was noted that the imported item is required on net to net basis. As no wastage is involved , Committee decided to approve			

the ad-hoc norms on net to net basis with accountability clause i.e the specification and origin of green Tea imported will match with that blended with Indian Tea for export product as under :-

Export Item	Qty.	Import Item	Qty.
Indian Green Tea blended with 11000.00 kg Imported Green Tea of same specification and origin as imported..	16500.00 kg	Green Tea	11000.00 kg

RA may take consequential action as per policy / procedure.

12	945 Case No.:3/10/85-ALC3/2013	Party Name:DUKES CONSUMER CARE LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00061/AM14/	RLA File :09/24/040/00126/AM14/	Lic.No/Date:0910056609 04.07.2013	Deferred.
	The representative of MFPI informed in the meeting that they would furnish the comments in a week time. The case was deferred and to be placed before the committee on 27.3.201`4.			

13	946 Case No.:7/17/85-ALC3/2013	Party Name:DREAM PLAST INDIA PVT. LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00110/AM14/	RLA File :31/83/040/00086/AM14/	Lic.No/Date:3110060277 13.09.2013	Deferred
	It was noted that information called for by the Department of C&PC vide their letter dated 16.12.2013 is still awaited and reminder issued by this office e mail dated 15.1.2014 and 03.2.2014 to the firm. It was decided to issue final reminder to the firm to furnish the requisite information. The case was deferred and to be placed before the committee on 27.3.2014			

14	947 Case No.:13/17/85-ALC3/2013	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00116/AM14/	RLA File :03/94/040/00531/AM14/	Lic.No/Date:0310751381 26.09.2013	Deferred
	It was noted that copy of export order called for from the firm vide DGFT e mail dated 13.1.2014 and 22.2.2014 is awaited. It was decided to issue second reminder to the firm to furnish the requisite information . The case was deferred and to be placed before the committee on 27.3.2014			

15	948	Party Name:FINNS FROZEN FOODS (INDIA) LTD	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:							
	HQ File :01/85/050/081/AM14	RLA File :03/94/040/00321/AM14/	Lic.No/Date:0310742217 19.07.2013	Approved							
	Committee noted the written comments furnished by MSME vide their letter DC (MSME) U,O,No 17 (4) (1)/ 2013- Food dated 10.2.2014. It was decided that import item may be described as wheat based spring roll sheet . Accordingly ad- hoc norms approved as under :-										
	<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>Samosa (wheat based spring roll pastry sheet content 0.012 kg / per samosa - Total net content of imported wheat based spring roll pastry sheet 48000.00 kg)</td><td>40,00,000.00 Number</td><td>Wheat based spring roll pastry sheet</td><td>48000.00 kg</td></tr></table>				Export Item	Qty.	Import Item	Qty.	Samosa (wheat based spring roll pastry sheet content 0.012 kg / per samosa - Total net content of imported wheat based spring roll pastry sheet 48000.00 kg)	40,00,000.00 Number	Wheat based spring roll pastry sheet
Export Item	Qty.	Import Item	Qty.								
Samosa (wheat based spring roll pastry sheet content 0.012 kg / per samosa - Total net content of imported wheat based spring roll pastry sheet 48000.00 kg)	40,00,000.00 Number	Wheat based spring roll pastry sheet	48000.00 kg								
RA may take consequential action as per policy / procedure.											

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949	Party Name:FINNS FROZEN FOODS (INDIA) LTD	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:								
HQ File :01/85/050/058/AM14	RLA File :03/94/040/0090/AM14/	Lic.No/Date:0310733980 10.05.2013	Approved								
Committee noted the written comments furnished by MSME vide their letter DC (MSME) U,O,No 17 (4) (1)/ 2013- Food dated 10.2.2014. It was decided that import item may be described as wheat based spring roll sheet . Accordingly ad- hoc norms approved as under :- <table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>Samosa (wheat based spring roll pastry sheet content 0.012 kg / per samosa- Total net content of imported wheat based spring roll pastry sheet 48000.00 kg)</td><td>40,00,000.00 Number</td><td>Wheat based spring roll pastry sheet</td><td>48000.00 kg</td></tr></table> RA may take consequential action as per policy / procedure.				Export Item	Qty.	Import Item	Qty.	Samosa (wheat based spring roll pastry sheet content 0.012 kg / per samosa- Total net content of imported wheat based spring roll pastry sheet 48000.00 kg)	40,00,000.00 Number	Wheat based spring roll pastry sheet	48000.00 kg
Export Item	Qty.	Import Item	Qty.								
Samosa (wheat based spring roll pastry sheet content 0.012 kg / per samosa- Total net content of imported wheat based spring roll pastry sheet 48000.00 kg)	40,00,000.00 Number	Wheat based spring roll pastry sheet	48000.00 kg								

17	950 Case No.:6/17/85-ALC3/2013	Party Name:BIKANERVALA FOODS PVT.LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00109/AM14/	RLA File :05/23/040/00278/AM14/	Lic.No/Date:0510367314 01.10.2013	Deferred
	It was noted that information called for by the MSME vide their letter dated 26.12.2013 and this office letter dated 15.1.2014 is awaited. It was decided to remind the firm to furnish the requisite information as sought by MSME. The case was deferred and to be placed before the committee on 27.3.2014			

18	951 Case No.:1/14/85-ALC3/2013	Party Name:BELOOR BAYIR BIOTECH LTD,	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00085/AM14/	RLA File :07/24/040/00214/AM14/	Lic.No/Date:0710098499 24.09.2013	Deferred
	It was noted that hard copy of the application not received from RA Bangalore despite various request through e mail dated 29.10.2013 , 20.11.2013 , 20.1.2014 and 11.2.2014 . It was decided to issue D.O. reminder to RA from Chairman for prompt action. The case was deferred and to be placed before the committee on 27.3.2014			

19	952 Case No.:7/21/85-ALC3/2013	Party Name:BELOOR BAYIR BIOTECH LTD,	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00138/AM14/	RLA File :07/24/040/00294/AM14/	Lic.No/Date:0710100058 28.11.2013	Deferred
	It was noted that clarification called for from RA Bangalore regarding issue of Advance Authorisation under par 4.7 of HBP Vol – I for import of Vitamin C vide e mail dated 30.1.2014 is awaited. It was decided to issue D.O reminder to RA, Bangalore from Chairman. The case was deferred and to be placed before the committee on 27.3.2014.			

20	953 Case No.:5/17/85-ALC3/2013	Party Name:OLAM AGRO INDIA LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00108/AM14/	RLA File :05/24/040/00174/AM14/	Lic.No/Date:0510366200 19.09.2013	Deferred
	It was decided to remind MSME(Food) to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

21	954 Case No.:2/17/85-ALC3/2013	Party Name:SHREE RENUKA SUGARS LTD.,	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00105/AM14/	RLA File :07/24/040/00206/AM14/	Lic.No/Date:0710098336 17.09.2013	Deferred
	It was decided to remind Directorate of Sugar to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

22	955 Case No.:3/21/85-ALC3/2013	Party Name:TIRUPATI MICROTECH PVT. LTD.,	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00134/AM14/	RLA File :03/95/040/00667/AM14/	Lic.No/Date:0310758695 21.11.2013	Deferred
	It was decided to remind Department of C&PC to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

23	956 Case No.:5/21/85-ALC3/2013	Party Name:SUPERHOUSE LTD.,	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00136/AM14/	RLA File :06/24/040/00028/AM14/	Lic.No/Date:0610035153 29.11.2013	Deferred
	It was decided to remind office of Textile commissioner to expedite their comments The case was deferred and to be placed before the committee on 27.3.2014			

24	957 Case No.:8/21/85-ALC3/2013	Party Name:CRI LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00139/AM14/	RLA File :02/24/040/00148/AM14/	Lic.No/Date:0210197041 29.11.2013	Approved
	The Committee decided to approve the ad-hoc input output norms as per the written comments furnished by MSME (Mechanical Division) vide their letter DC (MSME) U.O Note no 30 (131)/13-ME dated 19.2.2014 as under			

Export Item	Qty.	Import Item	Qty.
Ball pen Tips made of S.S Wire 1.60 MM Dia containing (1) S.S.WIRE 1299.15 KG and (2) Tungsten Carbide Balls -24299484Nos.	24299484.00 Nos	1.S.S.Wire 1.60 MM Dia 2. Tungsten Carbide Balls	2468.00 kg (1.90 kgs/kg content in export product.) 24542479.00 Nos (1.01Million / Million content in export product..
RA may take consequential action as per policy / procedure.			

25	958 Case No.:6/21/85-ALC3/2013	Party Name:NARAYAN INDUSTRIES	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00137/AM14/	RLA File :05/24/040/00285/AM14/	Lic.No/Date:0510371272 19.11.2013	Deferred
	It was decided to remind MSME(Hosiery) to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

26	959 Case No.:9/24/85-ALC3/2013	Party Name:SIGNATURE INTERNATIONAL FOODS INDIA PVT. LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00155/AM14/	RLA File :31/83/040/00186/AM14/	Lic.No/Date:3110061817 02.01.2014	Deferred
	Committee decided to call for the following information from the applicant:- 1.Technical specification of imported wheat flour , with gluten content therein			

2. Justification for 18 % wastage along with stage wise wastage.

The case was deferred and to be placed before the committee on 27.3.2014

27	960 Case No.:1/24/85-ALC3/2013	Party Name:GELTEC PRIVATE LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00147/AM14/	RLA File :03/94/040/00729/AM14/	Lic.No/Date:0310763790 31.12.2013	Deferred
	It was decided to remind MFPI to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

28	961 Case No.:11/24/85-ALC3/2013	Party Name:SABARIGIRI EXPORTS	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00157/AM14/	RLA File :53/24/040/00006/AM14/	Lic.No/Date:5310017921 16.01.2014	Deferred
	It was decided to remind MSME(Food) to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

29	962 Case No.:4/24/85-ALC3/2013	Party Name:M.B.SUGARS AND PHARMACEUTICALS LTD	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00150/AM14/	RLA File :03/95/040/00776/AM14/	Lic.No/Date:0310765255 09.01.2014	Deferred
	It was decided to remind Department of Pharmaceuticals to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

30	963 Case No.:2/24/85-ALC3/2013	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00148/AM14/	RLA File :03/95/040/00778/AM14/	Lic.No/Date:0310764676 06.01.2014	Deferred
	It was decided to remind MFPI to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

31	964 Case No.:6/24/85-ALC3/2013	Party Name:THE NATIONAL INDUSTRIAL CORPORATION LTD	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00152/AM14/	RLA File :05/24/040/00351/AM14/	Lic.No/Date:0510374926 31.12.2013	Deferred
	It was decided to remind MFPI to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

32	965 Case No.:12/24/85-ALC3/2013	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00158/AM14/	RLA File :05/23/040/00340/AM14/	Lic.No/Date:0510371158 18.11.2013	Deferred
	It was decided to remind Department of Pharmaceuticals to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

33	966 Case No.:8/24/85-ALC3/2013	Party Name:OLAM AGRO INDIA LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00154/AM14/	RLA File :05/24/040/00318/AM14/	Lic.No/Date:0510374423 24.12.2013	Deferred
	It was decided to remind Spices Board to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

34	967 Case No.:5/24/85-ALC3/2013	Party Name:ALKALOIDS CORPORATION	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
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HQ File :01/85/050/00151/AM14/	RLA File :02/24/040/00164/AM14/	Lic.No/Date:0210198435 03.01.2014	Approved
It was noted that ad-hoc norms have already been approved for this applicant for the same product vide case no 564 in M.No. 15 dated 17.10.2013. RA is advised to take necessary action accordingly, as per the provision of FTP & HBP Vol.- I.			

35	968 Case No.:10/24/85-ALC3/2013	Party Name:AMBOOTIA TEA EXPORTS PVT. LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00156/AM14/	RLA File :02/24/040/00182/AM14/	Lic.No/Date:0210199604 03.02.2014	Deferred
	It was decided to remind Tea Board to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

36	969 Case No.:7/24/85-ALC3/2013	Party Name:FIELDFRESH FOODS PRIVATE LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00153/AM14/	RLA File :05/23/040/00421/AM14/	Lic.No/Date:0510375982 10.01.2014	Deferred
	It was decided to remind MFPI to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014			

37	970 Case No.:3/24/85-ALC3/2013	Party Name:S N J BREWERIES PVT LTD	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00149/AM14/	RLA File :04/24/040/00233/AM14/	Lic.No/Date:0410154788 31.01.2014	Deferred
	It was noted that firm vide their letter dated 03.2.2014 have requested for amendment of ITC HS code of import item " 2 row Barley malt". It was decided to advise firm to approach RA concerned for this purpose. The case was deferred and to be placed before the committee on 27.3.2014			

38	Case No.:13/24/85-ALC3/2013	Party Name:IWI STATIONERY PVT.LTD.	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
	HQ File :01/85/050/00159/AM14/	RLA File :03/94/040/00811/AM14/	Lic.No/Date:0310766301 15.01.2014	Deferred

It was decided to remind MSME(Mechanical division) to expedite their comments . The case was deferred and to be placed before the committee on 27.3.2014

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957 Case No.:8/21/85-ALC3/2013	Party Name:CRI LIMITED	Meet No/Date:24/85-ALC3/2013 27.02.2014	Status:
HQ File :01/85/050/00139/AM14/	RLA File :02/24/040/00148/AM14/	Lic.No/Date:0210197041 29.11.2013	Approved
The Committee decided to approve the ad-hoc input output norms as per the written comments furnished by MSME (Mechanical Division) vide their letter DC (MSME) U.O Note no 30 (131)/13-ME dated 19.2.2014 as under			
Export Item	Qty.	Import Item	Qty.
Ball pen Tips made of S.S W Ire 1.60 MM Dia containing (1) S.S.WIRE 1299.15 KG and (2) Tungsten Carbide Balls -24299484Nos.	24299484.00 Nos	1.S.S.Wire 1.60 MM Dia 2. Tungsten Carbide Balls	2468.00 kg (1.90 kg/kg content in export product.) 24542479.00 Nos (1.01Million / Million content in export product (including 1 % wastage).
RA may take consequential action as per policy / procedure.			